

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2095
ANSWERED ON:11.03.2013
TOLL COLLECTION
Ramasubbu Shri S.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has incurred a potential loss of Rs. 874 crores on account of delays in completion of projects connecting major ports through highways, setting up of Special Purpose Vehicle and loss of toll revenue due to ineffective toll collection;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to retrieve the losses; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (d) In the draft audit report, issued by Comptroller and Auditor General of India (C&AG) vide their letter dated 30.03.2012, a draft thematic para has been submitted where by potential loss due to delay in completion of Port Connectivity Projects has been shown as about Rs. 874 crore. The matter is under examination.